

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R.R. BHOSALE  
COURT 55 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 31-08-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
<b>REPLY</b>				
1	SPL CASE MCOC Exh-7	25/2019	MHB Colony Police Station V/s.Muna Moinuddin Shaikh @ Guddu and Ors. 03	
2	SPL CASE MCOC Exh-406 Accd no.1 Exh-390 Accd no.5 Exh-396 Accd no.9	01/2015 @ 16/2019	The State DCB CID V/s. Mohamed Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri
3	SPL CASE MCOC Exh- 342 B.A. of Accd no. 1	17/13 @ 19/16 @ 02/18	The State DCBCID V/s. Kiran @ Mama @ Kailash Sawant	SPP Jaysing Desai Adv. Khemka A-1,3 Adv. Mahesh Mule A-4, Adv. Kawala A- 2, 4
<b>ORDER</b>				
4	SPL CASE Discharge Application B.A. Exh- 4, 5	471/2020	The State of Maharashtra through DCB CID Mumbai V/s. Krushnadhhar Shivnath Singh @ K.D. Singh @ Shivam	
5	SPL CASE MCOC Exh- 399 Accd no.4	01/2015 @ 16/2019	The State DCB CID V/s. `A Mohamed Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri
<b>HEARING</b>				
6	SPL CASE MCOC Exh-5	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
7	SPL CASE MCOC Exh- 241	06/2016	The State Dadar Police Station V/s. Ashwin Maruti Naik and Others	SPP Jaysing Desai Adv. Dubey
8	SPL CASE MCOC Exh- 377	14/2015	The State DCB CID through I.O. Yashwant Watkar Vs. Aniket Anand Jadhav @ Andy and others	SPP Jaysing Desai Adv. Rahul Arote